

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2856  
TO BE ANSWERED ON 11.05.2016**

**CORRUPTION IN CATERING**

**†2856. SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has received any complaint for corruption and irregularities in the passenger service and catering facility of Allahabad zone of North Central Railways;**
- (b) if so, the action taken by the Railways in this regard;**
- (c) whether the Railways has enquired into the allegations of corruption; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (d): In Allahabad division of North Central Railway complaints have been received on irregularities in providing passenger and catering services to passengers. The complaints have been inquired into and wherever substantiated, the erring staff and the defaulting licencees have been penalized which inter alia include disciplinary proceedings under Disciplinary and Appeal Rules (D&AR) and imposition of heavy penalties. During the period from 01.01.2015 to 30.04.2016, erring staff have been taken up under D&AR and monetary fines to the tune of ₹3,57,500/- have been collected from the defaulting licencees for irregularities in catering services.**

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